

Central Administrative Tribunal  
Principal Bench  
New Delhi.

D.A.No.514/97

New Delhi, this the 5th day of March, 1997.

Hon'ble Mr. Justice K.M. Agarwal, Chairman  
Hon'ble Mr. N. Sahu, Member (A)

Dr. R.K. Nayak, IAS  
Ex-Secretary,  
Inter-State Council Sectt.  
Ministry of Home Affairs,  
Government of India,  
r/o C-I/10, Pandara Park,  
New Delhi-110003.

....Applicant

(By advocate: Dr. M.P. Raju)

Versus

1. Union of India  
through the Secretary,  
Ministry of Personnel, Public Grievances  
and Pensions,  
Dept. of Personnel & Training,  
North Block,  
New Delhi.

2. The Secretary,  
Ministry of Welfare,  
Shastri Bhawan,  
New Delhi.

....Respondents

O R D E R (ORAL)

Ld. counsel for applicant prays for withdrawal  
of this D.A. with liberty to file fresh D.A. in the  
light of certain subsequent developments.

Accordingly, the application is dismissed as  
withdrawn with the liberty to file fresh D.A.

*KM*  
( K.M. AGARWAL )  
CHAIRMAN

*Hans Singh Sah*  
( N. SAHU )  
MEMBER (A)

/dkm/